

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 284/GT/2013

Date: 31.3.2014

To

Executive Director (Commercial)
NTPC Ltd., NTPC Bhawan
Core-7, Scope Complex-7
Institutional Area, Lodhi Road
New Delhi-110 003

Sir,

Subject : Approval of revised tariff of Feroze Gandhi Unchahar Thermal Power Station Stage-I (420 MW) for the period from 01.04.2009 to 31.03.2014 after the Truing up.

With reference to the subject mentioned above, I am directed to request you to furnish the following information on affidavit, with advance copy to the respondents, latest by 15.4.2014:

- i) Stage-wise reconciliation of liabilities existing as on 01.04.2009, 01.04.2010, 01.04.2011 & 01.04.2012 with books of accounts and as furnished in Form-9A/9B.
- ii) Soft copy of the petition with all annexures (in excel format with links)
- iii) Reconciliation of position of land in Stage-I, Stage-II and Stage-III of the station with the balance sheet.

2. Further action in this matter will be taken on receipt of the above information/clarification.

Yours faithfully,

Sd/-
(B. Sreekumar)
Deputy Chief (Law)